

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-1
IB-1587/ND/2019

IN THE MATTER OF:

M/s. JC Enterprises Pvt Ltd.

....Applicant

V/s

M/s. M.K.S. Oil Pvt. Ltd.

....Respondent

SECTION

U/s SEC. 9 IBC

Order delivered on 23.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

It is wrongly listed for today. The matter which is directed to be listed today is IA/43/2021 but the Registry has listed the main application instead of IA/43/2021. Therefore, the Registry is directed to list the IA/43/2021. List on **25.02.2021**.

-Sd-

(K.K. VOHRA)
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)